



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/5/2016
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	PRIVADARSHINI N AKHIL JAIN KEERTHI For T.K. BHASKAR	Counsel for shareholder Objectors	
2.	Mr. P.M. ARVINOH PANDIAN, & Adv. Mr. THIRYAMBAK KANNAN	for RI Company	
3.	Mr. Bichu Thomas Sr adv. for K. Gauraman Kumar Arthiban Vijay	Counsel for shareholder Objectors	

ORDER

Counsel for both the parties present. Pleadings are complete. Matter is posted for arguments. Put up on 16.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)